

## FORM-A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016))

For the Attention of the Creditors of Starrh Almond King Private Limited

### RELEVANT PARTICULARS

1	Name of Corporate Debtor	Starrh Almond King Private Limited
2	Date of incorporation of Corporate Debtor	13-07-2010
3	Authority under which Corporate Debtor is Incorporated / Registered	ROC Vijayawada
4	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U74999AP2010PTC069458
5	Address of the registered office and principal office (if any) of Corporate Debtor	7-50, Kuchipudi, Guntur Dist. PIN- 522313-India
6	Insolvency commencement date in Respect of Corporate Debtor	20-05-2020
7	Estimated date of closure of insolvency resolution process	05-07-2026
8	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Murali Mohan Chevuturi IBBI/IPA-003/00307/2020-2021/13464
9	Address and e-mail of the interim resolution professional, as registered with the Board	1-2-597/ 9, Flat No. 201, Dream Home Vasista Apts, Plot 9, Baraf Bagh Colony, Lower Tankbund, Hyderabad, Telangana, 500029 mohan.chevuturi@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Plot No. 1, 2nd Floor, SLV Bhawan, Baraf Bagh Colony, Lower Tankbund, Hyderabad 500029 cirp.starrhalmond@gmail.com
11	Last date for submission of claims	21-01-2026
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> b. Web link: <a href="https://ibbi.gov.in/en/ips-register/view-ip/1">https://ibbi.gov.in/en/ips-register/view-ip/1</a>

Notice is hereby given that the **National Company Law Tribunal, Amaravati** has ordered the commencement of a Corporate Insolvency Resolution Process of the **Starrh Almond King Private Limited on 20-05-2020**.

The creditors of **Starrh Almond King Private Limited**, are hereby called upon to submit their claims with proof **on or before 21-01-2026** to the Interim Resolution Professional at the address mentioned above entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 10-01-2026  
Place: Hyderabad

**MURALI MOHAN CHEVUTURI**

IBBI/IPA-003/00307/2020-2021/13464

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